Petition No. 316/TT/2019

Subject : Petition for revision of transmission tariff of the 2004-09 and 2009-14 tariff periods, truing up of transmission tariff of the 2014-19 period and determination of transmission tariff of the 2019-24 period for 400 kV D/C Dhauliganga HEP–Bareilly (UPPCL) Transmission Line along with its associated bays at Bareilly (UPPCL) in Northern Region.

Date of Hearing : 24.8.2020

Coram : Shri P.K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & 16 Others

Parties present : Shri S.S. Raju, PGCIL
Shri Ved Prakash Rastogi, PGCIL

Record of Proceedings

The matter was heard through video conference.

further submitted that reply to the Technical Validation letter and rejoinder to the reply of UPPCL and BRPL have been submitted.

3. After hearing the Petitioner, the Commission reserved the order in the matter.

By order of the Commission

Sd/
(V. Sreenivas)
Deputy Chief (Law)